

Bench I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 317/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th August 2017, 11.30 A.M

Name of the Company		Sunil Beriwal -Vs- Satyalaxmi Tradelink Pvt Ltd.		
Under Section		9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	Vijai Pratap Singh Adv.		operator credit	Vijai Pratap Singh 28/8/17

1. M. D. A. Sohli Adv.

In toos

ORDER

28/8/17

Ld. Counsels for the operational creditor and the corporate debtor are present.

Petitioner has not complied with the Order dated 18/08/2017. Petitioner is directed to comply with the above Order within 7 days from today.

List the matter on 14/09/2017 for admission.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)